

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00507/2018

Thursday, this the 14th day of June, 2018

CORAM:

**Hon'ble Mr. U. Sarathchandran, Judicial Member
Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**

Dr. N. Vinayachandran,
Scientist D (Senior Hydro Geologist),
Central Ground Water Board, Kerala Region,
Kedaram, Kesavadasapuram,
Thiruvananthapuram – 695 004,
Residing at Navaneetham, Chempazhanthi P.O.,
Thiruvananthapuram – 695 587.

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Applicant

(By Advocate – Mr. Vishnu S. Chempazhanthiyil)

V e r s u s

- 1 Union of India,
Represented by its Secretary,
Ministry of Water Resources,
Shram Sakthi Bhavan, New Delhi – 110 001.
- 2 The Chairman,
Central Ground Water Board,
Bhoojal Bhavan, N.H.IV, Faridabad – 121 001.
- 3 The Administrative Officer,
Office of the Chairman,
Central Ground Water Board,
Bhoojal Bhavan, N.H.IV, Faridabad – 121 001.
- 4 The Regional Director,
Central Ground Water Board,
Kerala Region, Kedaram, Kesavadasapuram,
Thiruvananthapuram – 695 004.

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Respondents

(By Advocate – Mr. Thomas Mathew Nellimoottil, Sr. PCGC)

This Original Application having been heard on 14.06.2018, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Per: E.K. Bharat Bhushan, Administrative Member

1. Shri. Vishnu S. Chempazhanthiyil on behalf of the applicant and Shri. Thomas Mathew Nellimoottil, Sr. PCGC on behalf of the respondents are present.

2. The applicant is a Senior Hydro Geologist working in Central Ground Water Board, Kerala Region. He seeks reconsideration of the order at Annexure A3 *qua* himself by which he has been transferred from Trivandrum to Hyderabad. He seeks his retention in Kerala Region for one more year on spouse ground.

3. We feel at this stage it would be justifiable to direct the 2nd Respondent to consider the representation made by the applicant at Annexure A8 dated 11.06.2018 and take a decision on the same as expeditiously as possible. It is further directed that until the representation is disposed of, the applicant is not to be relieved from the present station. OA is disposed of with the above direction. No costs.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)
JUDICIAL MEMBER**

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List of Annexures of the Applicant

Annexure A-1 - True copy of the revised transfer policy of Central Ground Water Board.

Annexure A-2 - True copy of the communication No. F. No. 20-02/2015-Min.Estt.171 dated 08.01.2018 issued by the Central Ground Water Board.

Annexure A-3 - True copy of the communication No. 14-03/2018-Sci.Estt-2151 dated 11.04.2018 issued by the 2nd respondent.

Annexure A-4 - True copy of the request dated 16.04.2018 to the 2nd respondent.

Annexure A-5 - True copy of the DoPT O.M.F.No. 28034/9/2009-Estt(A) dated 30.09.2009 issued by the Government of India.

Annexure A-6 - True copy of the communication No. 14-3/2018-Sci.Estt-3241 dated 05.06.2018 issued by the 2nd respondent.

Annexure A-7 - True copy of the communication No. T/31/2014-15-1140 dated 08.06.2018 issued by the CPIO, CGWB, Kerala Region containing the letter of Regional Director to the Chairman, CGWB.

Annexure A-8 - True copy of the representation dated 11.06.2018 to the 2nd respondent.

List of Annexures of the Respondents

Nil.
